GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 543 TO BE ANSWERED ON 06th FEBRUARY, 2024

BENEFICIARIES UNDER PM-KISAN

543. SHRI VIVEK NARAYAN SHEJWALKAR:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the number of farmers benefited under Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) in Madhya Pradesh;

(b) the total amount of funds provided annually to the farmers in Madhya Pradesh since the introduction of the scheme to till date along with the details thereof, district-wise;

(c) the number of farmers in Gwalior district who are getting benefited from the said scheme;

(d) whether every year the number of farmers getting benefited from the scheme is increasing and if so, the details thereof; and

(e) whether the Government is aware that many farmers are still deprived from the benefits of the said scheme and if so, the remedial steps taken in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI ARJUN MUNDA)

(a) The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of land-holding farmers. Under this scheme, the financial benefit of Rs 6,000/- per year in three equal instalments every four months is transferred into the bank accounts of farmers' families across the country through Direct Benefit Transfer (DBT) mode. The PM-KISAN scheme is one of the largest DBT Schemes of the World.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without any involvement of the intermediaries.

Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has so far disbursed over Rs. 2.81 lakh Cr to more than 11 Cr farmers in 15 instalments out of which 93,82,103 beneficiaries have been benefitted in Madhya Pradesh.

(b) The year-wise and district-wise details of amount released in Madhya Pradesh is attached at Annexure-1.

(c) In Gwalior District, as on date, 1,25,285 beneficiaries have received the benefit of PM-KISAN since inception of the Scheme.

(d) & (e) As per operational guidelines of the Scheme, it is responsibility of the States/UTs to identify and verify the eligible beneficiaries under the scheme. Benefits are transferred to the beneficiaries through Direct Benefit Transfer mode, on the basis of verified data received from the States/UTs on the PM-KISAN portal. To help the States/UTs for automated validation of the beneficiaries' data, PM-KISAN portal has been integrated with the portals of Unique Identification Authority of India (UIDAI) for Aadhar authentication; with Public Finance Management System (PFMS) for validation of account and Government employees/pensioners data; with Income Tax department for validation of income tax payee status; and with National Payment Corporation of India (NPCI) for account validation and Aadhaar based payments.

Eligible farmers are enrolled and deceased/ineligible beneficiaries are removed by way of continuous verification and validation of the beneficiary's data. The States/UTs have been provided with the option to mark beneficiaries as eligible to ineligible and vice versa, after due verification. E-KYC of all the beneficiaries is also done to verify their status. States/UTs have been asked to expedite the process for saturation of the scheme with all the eligible beneficiaries and removal of ineligible beneficiaries.

The Government has taken several initiatives such as facility of farmers' Corner on the PM Kisan portal, onboarding of over 4.0 lakh Common Service Centres across the country, "Know Your Status" (KYS) module/ facility on the PM-KISAN portal, Kisan e-Mitra (AI Chatbot) – Farmers' digital assistance, PM-KISAN mobile application with facial authentication based eKYC, etc. to ensure that all the eligible farmers are onboarded in the PM-KISAN scheme without any hassle. Further, a saturation drive in the PM-KISAN scheme was undertaken during the Viksit Bharat Sankalp Yatra, and over 50 lakh eligible farmers have been included in the scheme.

<u>Annexure</u>

Year-wise and district-wise details of amount released in Madhya Pradesh (as on 01.02.2024)

		FY 2018-	FY 2019-	02.2024) FY 2020-	FY 2021-	FY 2022-	FY 2023-
		19	20	21	22	23	24
Sr. No.	District	Amount Disbursed (in Rs. Cr.)					
1	AGAR MALWA	-	38.10	63.25	61.24	55.08	38.73
2	ALIRAJPUR	-	30.62	62.51	58.56	54.23	34.26
3	ANUPPUR	-	35.47	50.79	50.76	50.04	35.20
4	ASHOKNAGAR	-	45.15	80.33	80.13	75.64	51.34
5	BALAGHAT	-	111.02	187.97	193.98	179.59	124.27
6	BARWANI	0.24	45.75	75.01	78.40	75.11	51.58
7	BETUL	-	80.33	139.15	143.68	137.02	92.83
8	BHIND	-	47.22	96.92	108.60	100.00	73.85
9	BHOPAL	-	25.19	36.43	39.96	38.50	25.79
10	BURHANPUR	-	17.47	29.51	31.08	28.80	19.68
11	CHHATARPUR	-	84.91	148.90	152.48	142.01	103.81
12	CHHINDWARA	-	113.36	152.20	151.42	145.59	103.92
13	DAMOH	0.85	73.57	111.41	112.00	106.72	71.91
14	DATIA	-	53.54	88.44	86.06	79.29	53.87
15	DEWAS	-	73.91	112.31	108.60	101.49	68.17
16	DHAR	-	82.86	150.42	143.84	134.51	91.30
17	DINDORI	-	51.11	81.08	81.52	78.12	52.46
18	EAST NIMAR	-	63.18	88.11	85.03	82.18	56.25
19	GUNA	0.04	50.20	96.17	104.74	97.94	68.72
20	GWALIOR	0.01	24.09	60.61	70.68	64.97	44.52
21	HARDA	0.07	25.91	41.78	38.23	36.01	24.77
22	INDORE	-	27.52	56.23	55.37	52.22	33.41
23	JABALPUR	-	54.07	90.88	96.71	89.24	59.75
24	JHABUA	-	38.93	82.67	76.01	72.50	52.74
25	KATNI	-	59.06	93.73	96.16	91.29	61.84
26	KHARGONE	-	80.51	112.75	115.80	112.02	76.25
27	MANDLA	-	49.43	81.80	86.44	85.14	58.76
28	MANDSAUR	-	84.59	132.25	131.37	119.57	83.70
29	MORENA	-	62.54	124.33	137.29	128.13	88.47
30	NARMADAPURA M	-	58.27	86.74	83.64	78.74	53.78
31	NARSINGHPUR	-	61.26	91.75	89.00	84.12	57.40
32	NEEMUCH	-	41.99	67.78	63.17	60.09	41.59
33	NIWARI	-	8.13	38.42	39.12	33.85	25.62
34	PANNA	-	59.10	101.26	98.13	90.11	61.71

		FY 2018- 19	FY 2019- 20	FY 2020- 21	FY 2021- 22	FY 2022- 23	FY 2023- 24
Sr. No.	District	Amount Disbursed (in Rs. Cr.)					
35	RAISEN	0.02	65.23	99.72	98.95	92.94	63.20
36	RAJGARH	-	111.36	155.66	151.42	141.97	97.93
37	RATLAM	0.00	72.93	112.16	107.71	103.26	68.78
38	REWA	-	69.66	136.55	150.48	140.59	96.54
39	SAGAR	0.00	111.65	186.04	183.20	169.84	123.10
40	SATNA	-	75.97	143.60	138.37	127.85	89.07
41	SEHORE	0.04	70.20	110.49	103.57	96.22	67.50
42	SEONI	-	95.21	154.64	152.73	144.33	99.96
43	SHAHDOL	-	37.26	64.49	68.48	66.82	46.94
44	SHAJAPUR	0.12	59.67	90.47	85.41	81.27	57.81
45	SHEOPUR	-	37.82	57.70	58.02	54.10	36.26
46	SHIVPURI	-	102.29	158.37	170.90	159.68	115.50
47	SIDHI	-	37.90	72.97	76.22	72.07	51.50
48	SINGRAULI	-	45.99	75.75	80.74	77.20	53.92
49	TIKAMGARH	0.01	48.13	93.39	97.74	90.07	68.55
50	UJJAIN	0.45	91.76	146.60	132.15	120.34	88.36
51	UMARIA	-	29.52	53.92	53.72	50.78	35.65
52	VIDISHA	-	92.26	134.15	134.08	127.88	87.99
	Grand Total:	1.86	3,113.16	5,160.57	5,193.09	4,877.07	3,390.79
